

LPG Connections

3194. DR. VASANT NIWRUTTI PAWAR : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of LPG connections sanctioned against MPs quota during the last three years, State-wise;

(b) whether any fake LPG coupons have come to the notice of the Government; and

(c) if so, the corrective action taken/proposed in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) The number of LPG connections sanctioned against MP's quota during 1992 and 1993 is as under :

Year	Number of connections sanctioned
1992	36357
1993	26856

(Jan.-June, 1993)

With effect from 1.7.1993, a special priority voucher system for issue of LPG connections on priority basis on the recommendations of Hon'ble Members has been introduced. The Hon'ble members are free to issue the LPG connections to any person who can avail the priority connection through any distributor in any part of the country.

(b) and (c) Yes, Sir. Some cases of fake vouchers for LPG connections have come to the notice of the Government Oil Companies. Detailed Guidelines have been given to the distributors enabling them to detect fake vouchers. Wherever fake vouchers are detected, the security deposit amount is forfeited and supplies of refills suspended. In some cases equipments have been retrieved and complaints lodged with police.

Inspection Quarters

3195. DR. LAL BAHADUR RAWAL : Will the Minister of COMMUNICATION be pleased to state :

(a) whether most of the Inspection quarters of the Department of Telecom have been occupied by the higher officials in different circles beyond the permissible period;

(b) if so, the details with reasons thereof; and

(c) the action taken by the Government against the guilty officials?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) No, Sir.

(b) and (c) Does not arise in view of (a) above.

[Translation]

Closure of National Water Development Agency

3196. SHRI SUSHIL CHANDRA VARMA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether any decision has been taken to close the National Water Development agency;

(b) if so, the reason therefor;

(c) the number of employees likely to be affected as a result thereof; and

(d) the steps proposed to be taken by the Government to protect their interests?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) No, Sir.

(b) to (d) Does not arise.

[English]

Security of Life

3197. SHRI VILAS MUTTEMWAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of petitions seeking security of life received through members of parliament during the last three months, statewide; and

(b) the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) and (b) The information is being collected.

Public Telephone Booths in West Bengal

3198. SHRI SATYAGOPAL MISRA : Will the Minister of COMMUNICATION be pleased to state :

(a) whether the Government are aware of the fact that there is no Public Telephone Booths in different Telephone Exchanges in West Bengal particularly in Midnapore District;

(b) if so, the reasons therefore; and

(c) the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) Sir, There is no district in the State of West Bengal, including Midnapore District, which is without Public Call office facility. There are 1249 Public Telephone Booths working in Midnapore Distt.

(b) and (c) Do not arise in view of reply.

Fax Facility in Maharashtra

3199. SHRI ANNA JOSHI : Will the Minister of COMMUNICATION be pleased to state :

(a) whether any approval had been accorded for